		Declarati	on of Ass	ets and Lia	<u>bilities</u>	
					Year	2021
	I, PRERIY	A SHTLA	, soi	n/daughter/wif	e of Sxi Oc	spak kumpr
ag						L SABHA, PAT
sei	rvice and presently	working as	ASSI	TMATA		
giv	e herein below the	details of the	ne assets (im	imovable, mov	able, bank bala	ance, etc.) of
	self, rny spouse an					a figure o-central
A. give	(Assets in joint	vable assets name indica	E ting the exte	ent of joint owr	nership will also	o have to be .
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash.	5,000-				·
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	C2B2'8AND 5'00000	-			
i) .	Bonds,			-		

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1		Non-Banking Financial Companies		-		-	.
	(111)	Debentures ar Shares in companies	nd				
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	\$ 821 GON	d			١, ١
	(v)	Motor Vehicles (details of make, etc.)					
	: :	Jewellery (give details of welght and value)	20 gm (801d) 500gm				
		Other assets, such as values of claims / nterests	E I Jakh	-	 ,		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant nere means a cerson substantia v dependent on the income of the employee.

В. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be Indicated]

1	Sr. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i	i) Agricultural Land - Location(s) - Survey number(s - Extent (Total measurement) -Current market va					
(11)		nd		-	77 9 H 8	
(lii)) Buildings (Commerc and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ial				
(iv)	Houses / Apartments etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v) [.]	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Craya Finance Itd.	= 5 m' 00000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		in a summerical state of the st
	(b) dues to departments dealing with supply of water		THE ROLLED FOR
:	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		Ċ.
	(e) dues to departments dealing with government transport (including alrcraft and helicopters)		tracescent unchedin
	(f) Other dues, if any	1	-
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BERNELO- CUIL DE 6 083B	The Head and Head that the Head and Hea
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		
4	business] (iv) Property Tax Personal Detail		

GPF/CPF/PRAN No.: - 110164056416 Gender: - F (M/F) Date of Birth: - 2 2 0 1 1 9 9 3 (DD/MM/YYYY) Class/Group: - B (A/B/C) Cadre: - B.L.A. Secretariat Service (Arritate) (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District: - CANA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATIVA

Designation: ASSISTANT

Date: 12-02-21.

Department: Suchna & Vividh Shakka

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Erciara Shillpa